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CATTLE TRESPASS (BOMBAY AMENDMENT) ACT, 1931 5 of 1931

[23rd May, 1931]

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An Act further to amend the 2Cattle-trespass Act, 1871, in its application to the Presidency of Bombay. WHEREAS it is expedient further to amend the 2Cattle-trespass Act, 1871, in its application to the Presidency of Bombay, in manner hereinafter appearing; It is hereby enacted as follows

1. Short title :-

This Act may be called the Cattle-trespass (Bombay Amendment) Act, 1931.

2. Amendment of section 14 of Actlof 1871 :-

In the proviso to section 14 of the Cattle-trespass Act, 1871, for the words "Magistrate of the District" the words "officer authorised to sell them by public auction" shall be substituted.